

**HIGH COURT OF ANDHRA PRADESH :: AMARAVATI**

**ABSTRACT**

**PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.**

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**ROC.No. 501/2023 - C.1.**

**Dt. 27/06/2023**

**NOTIFICATION No. 04/2023 C –1.**

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and designation of the individual	Posted as
(1)	(2)	(3)
1.	<b>Smt. P. Vijaya Kumari</b> <b>Senior Superintendent and Paper Promotee</b> of the Unit of the District Judge, <b>Chittoor</b>	Chief Administrative Officer, Family Court cum IV Additional District Court <b>Nellore</b> ( Post kept vacant)
2.	<b>Sri S. Narasimha Rao,</b> <b>Senior Superintendent and Paper Promotee</b> of the Unit of District Judge, <b>Kurnool</b>	Chief Administrative Officer , Special Court for trial of cases under SC's/ST's (POA ) Act- cum- VI Additional District Court, <b>Kurnool</b> Vice Sri M.Venkata Narasaiah
3.	<b>Sri B.Ramesh</b> Chief Administrative Officer , Prl. District Court, <b>Visakhapatnam.</b>	Chief Administrative Officer, Special Sessions Court for trial of cases under SC's/ST's (POA) Act, 1989, <b>Visakhapatnam.</b> Vice Sri V.Subrahmanyam
4.	<b>Sri V.Subrahmanyam</b> Chief Administrative Officer, Special Sessions Court for trial of cases under SC's/ST's (POA) Act, 1989, <b>Visakhapatnam.</b>	Chief Administrative Officer , Prl. District Court, <b>Visakhapatnam.</b> Vice Sri B.Ramesh

5.	<b>Sri B. Narasinganna</b> Chief Administrative Officer Special Court for trial of Offences under POCSO Act 2012, <b>Kadapa</b>	Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, <b>Kurnool.</b> Vice Sri N.Chiranjeevulu
6.	<b>Sri Bendi Ranga Rao</b> Chief Administrative Officer, Special Court for trial of cases under SCs and STs (POA Act)-cum-IV Additional District Court, Tirupati, <b>Chittoor District</b>	Chief Administrative Officer, Principal District Court, <b>Machilipatnam</b> (Post kept vacant)
7.	<b>Sri M.Venkata Narasaiah</b> Chief Administrative Officer Special Court for trial of cases under SCs/STs (POA) Act-cum-VI Addl. District Court, <b>Kurnool</b>	Chief Administrative Officer, Special Court for trial of cases under SCs and STs (POA Act)-cum-IV Additional District Court, Tirupati, <b>Chittoor District.</b> Vice Sri Bendi Ranga Rao
8.	<b>Smt. M.P. Jogeswari</b> Chief Administrative Officer XII Addl.District & Sessions Court, <b>Visakhapatnam.</b>	Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, <b>Vijayawada.</b> Vice Smt A. Yamini Posiratnam
9.	<b>Sri P. Ravi Kumar</b> Chief Administrative Officer <b>Prl. District Court, Srikakulam</b>	Chief Administrative Officer, I Addl. Special Judge's Court for CBI Cases, <b>Visakhapatnam</b> ( Post kept vacant)
10.	<b>Sri P. Appala Raju</b> Special Court for trial of offences against Women,-cum-II Additional District Judge, <b>Srikakulam</b>	Chief Administrative Officer, XII Addl.District & Sessions Court, <b>Visakhapatnam.</b> Vice Smt M.P.Jogeswari
11.	<b>Sri P.V.S. Raja Babu</b> Chief Administrative Officer Spl. Court for Speedy trail of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram, <b>West Godavari</b>	Chief Administrative Officer, Spl. Court for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) <b>Guntur.</b> Vice Sri B.Martin Luthar
12.	<b>Sri B. Martin Luthar</b> Chief Administrative Officer, Spl. Court for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 ( <b>POCSO</b> ) <b>Guntur</b>	Chief Administrative Officer,  Special Sessions Court for Trial of Cases under SCs/STs (POA) Act-cum-VIII Additional District Court, <b>Ananthapuramu</b> Vice Sri M.Chandra Naik


13.	<b>Sri P Sita Rama Raju</b> Chief Administrative Officer X Additional District & Sessions Court, <b>Narsapur</b> , West Godavari District	Chief Administrative Officer, Spl. Court for Speedy trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram, <b>West Godavari</b> . Vice Sri P.V.S.Raja Babu
14.	<b>Sri N. Chiranjeevulu</b> Chief Administrative Officer II Additional Special Judge's Court for CBI Cases, <b>Kurnool</b>	Chief Administrative Officer, Special Court for trial of cases under SPE & ACB Cases-cum- III Addl. District & Sessions Court, <b>Vijayawada</b> , Krishna District. (Post kept vacant)
15.	<b>Smt. A.Yamini Posiratnam,</b> Chief Administrative Officer III Additional Special Judge's Court for CBI Cases, <b>Vijayawada</b>	Chief Administrative Officer, Special Court for Speedy Trial of Offences for the Protection of Children from Sexual Offences Act (POCSO) Court, <b>Srikakulam</b> . (Post kept vacant)
16.	<b>Sri M. Chandra Naik,</b> Chief Administrative Officer Special Sessions Court for Trial of Cases under SCs/STs (POA) Act- cum-VIII Additional District Court, <b>Ananthapuramu</b>	Chief Administrative Officer, Spl. Sessions Court for trial of offence under SC & ST (POA) Act Cases-cum-IV Additional District & Sessions Court, <b>Kadapa</b> (Post kept vacant)

- i) The individuals shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

**Note:- Smt. P.Vijaya Kumari and Sri S.Narasimha Rao** are entitled to draw T.A. and D.A. and other allowances etc., and the remaining individuals are not entitled to T.A and D.A and other allowances etc, as they are transferred on their request.

  
**REGISTRAR RECRUITMENT) 27/6/23**  
**FAC REGISTRAR (ADMINISTRATION)**

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Ananthapuramu, Chittoor, Guntur, Krishna at Machilipatnam, Kurnool, Kadapa, Nellore, Visakhapatnam, Srikakulam and West Godavari.
3. Family Court cum IV Additional District Judge, **Nellore**
4. Special Court for trial of cases under SC's/ST's (POA ) Act- cum- VI Additional District Judge, **Kurnool**
5. Special Sessions Judge for trial of cases under SC's/ST's (POA) Act, 1989, Visakhapatnam.
6. II Additional Special Judge's for CBI Cases, **Kurnool**.
7. Special Judge for trial of Offences under POCSO Act 2012, **Kadapa**
8. Special Court for trial of cases under SCs and STs (POA Act)-cum-IV Additional District Court, Tirupati, **Chittoor District**
9. XII Addl. District & Sessions Judge, **Visakhapatnam**.
10. III Additional Special Judge for CBI Cases, **Vijayawada**
11. I Addl. Special Judge's Court for CBI Cases, **Visakhapatnam**
12. Special Court for trial of offences against Women,-cum-II Additional District Judge, **Srikakulam**
13. XII Addl. District & Sessions Judge, **Visakhapatnam**.
14. Judge, Spl. Court for Speedy trail of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram, **West Godavari**
15. Spl. Judge for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) **Guntur**.

16. Special Sessions Judge for Trial of Cases under SCs/STs (POA) Act-cum-VIII Additional District Court, **Ananthapuramu**
17. X Additional District & Sessions Judge, **Narsapur**, West Godavari District
18. Spl. Judge for Speedy trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram, **West Godavari** .
19. Special Judge for trial of cases under SPE & ACB Cases-cum- III Addl. District & Sessions Court, **Vijayawada**, Krishna District.
  
20. Spl. Sessions Court for trial of offence under SC & ST (POA) Act Cases-cum-IV Additional District & Sessions Court, **Kadapa**
21. The District Treasury Officers, Ananthapuramu, Chittoor, Guntur, Krishna at Machilipatnam, Kurnool, Kadapa, Nellore, Visakhapatnam, Srikakulam and West Godavari.
22. The Sub Treasury Officers, Bhimavaram, Narsapur -West Godavari District, Tirupati – Chittoor District & Vijayawada- Machilipatnam.
23. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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